

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3972  
ANSWERED ON:21.03.2013  
SWITCHING OF OPERATORS  
Natarajan Shri P.R.

**Will the Minister of POWER be pleased to state:**

- (a) whether the power consumers across the country can switch over from original power distribution company to another one;
- (b) if so, the details thereof along with the mechanism for the same; and
- (c) the details of the number of power consumers who have changed their original power distribution companies so far, State/UT-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) As per the Electricity Act(EA),2003 and the regulations framed thereunder by the Appropriate Commission, a consumer can choose to get supply from an entity other than the existing distribution licensee inter alia under the following scenarios viz.,- in the event of a second or subsequent distribution licensee in the same area of supply and/or through open access. Relevant provisions of the EA, 2003 are attached as Annex.

(c) Apart from Maharashtra, the information received from other State Commissions regarding the number of power consumers who have changed their original power distribution companies till now is `Nil`. In Maharashtra, the details of year wise number of consumer who have changed over from the distribution licensee Rlnfra-D to another distribution licensee Tata Power Company – Distribution (TPC-D) in Suburbs of Mumbai is tabulated below:

Details of Changeover consumers-TPC-D

Financial Changeover During Cumulative Changeover at  
Year the Year the End of the Year

2009-10	22703	22703
2010-11	81954	104657
2011-12	130093	234750
2012-13 (upto Feb.2013)	84017	318767